

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of District and Sessions Judge/Additional District and Sessions Judge are hereby ordered with immediate effect:-

1. Sh. Chirag Bhanu Singh, District and Sessions Judge, is posted as Director, Himachal Pradesh Judicial Academy, Ghandal, Shimla, H.P.
2. Sh. Rakesh Kainthla, Director, Himachal Pradesh Judicial Academy, Ghandal, Shimla, H.P. is transferred and posted against the post of District and Sessions Judge, Leave/Training Reserve, High Court of Himachal Pradesh, Shimla, H.P.
3. Sh. Aman Sood, Additional District and Sessions Judge,-II, Una is transferred and posted as Additional District and Sessions Judge,-I Una, H.P.
4. Ms. Preeti Thakur, newly appointed Additional District and Sessions Judge is posted as Additional District and Sessions Judge-II. Una, H.P.

Note: No joining time will be admissible.

**BY ORDER OF HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI-

32685-22709

Dated:-22.11.2017.

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial) /Registrar (Rules)/Registrar (Administration)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/ Senior Civil Judges/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges in the State of H.P.

7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. All the above named officer(s) (by name) for information and necessary action.
16. The Deputy Commissioners/Superintendents of Police, Shimla & Una, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (Establishment)/Registrar (Accounts)/All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries/ Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/ Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretaries/ Private Secretaries/ Personal Assistants to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration), High Court of Himachal Pradesh.
21. The District Treasury Officers, Shimla & Una, H.P.
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal files of the above named officer(s).
24. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. Guard file.


Registrar General.